## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/16	TP 96/17	For hearing	433(e) / AH Chemicals Pvt. Ltd., Kolkata Vs 433(f) Sumito Polymers Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	N. JAGADISH 8197880065	PETITIONER	N. Flillit

## ORDER

No representation for petitioner. Petitioner Company has to comply the objections raised by the registry. Time extended till 23/11/2017.

Member (T)

Member (J)